

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6170
ANSWERED ON:14.05.2012
DRIVING LICENCE TO DIFFERENTLY ABLED PERSONS
Mahto Shri Baidyanath Prasad

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received any proposal regarding review of policy for the issuing of driving licences (for two/three/four wheelers) to the differently abled persons;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c) In order to bring relief to persons with disabilities, the Government has introduced the Motor Vehicles (Amendment) Bill, 2012, which has since been passed by the Rajya Sabha on 8th May, 2012.